

ITEM NO.43

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (C) No.553/2022

AMBHOJ KUMAR SINHA & ORS.

Petitioner(s)

VERSUS

THE SUPREME COURT OF INDIA & ANR.
(FOR ADMISSION)

Respondent(s)

Date : 25-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. P.S. Patwalia, Sr. Adv.
Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

For Respondent(s) Mr. Shekhar Naphade, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. Satya Mitra, Caveator-in-person

Mr. Pallav Shishodia, Sr. Adv.
Ms. Rukhsana Choudhury, AOR

Mr. Varun Thakur, Adv.
Mr. Shashan R., Adv.
Mr. Brajesh Pandey, Adv.
Mr. Anilender Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr P S Patwalia and Mr Pallav Shishodia, Senior Counsel appearing on behalf of the petitioners state that, at this stage, they would prefer that a representation is placed before the Committee appointed under the directions of Hon'ble the Chief Justice of India to oversee the allotment of Chambers in the Additional Building Complex of the Supreme Court. Both the Senior Counsel state that the genuine apprehensions of the petitioners would be placed before the Committee in a spirit of dialogue and co-operation.

- 2 We accordingly permit the petitioners and any of the other parties who are before the Court to submit their representations before the Committee.
- 3 List the petition on 8 August 2022.

(NEETA SAPRA)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER